

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 116**  
**(IB)-541(ND)/2022**  
**IA- 5710/2023, IA- 4140/2023**

**IN THE MATTER OF:**

**M/s Orbris Trusteeship Services Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**Kindle Infraheight Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 05.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Petitioner : Adv. Anindita R. Chowdhury, Adv. Vatsala Rai,**  
**Adv. Sushrut Garg**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-5710/2023, IA-4140/2023:** List on 11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**